NATIONAL COMPANY LAW TRIBUNAL **DIVISIONAL BENCH CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 23/03/2017 AT 10.30 AM

PRESENT: SHRI. K. ANANTHA PADMANABHA SWAMY, MEMBER – JUDICIAL SHRI CH. MOHD SHARIEF TARIQ, MEMBER - JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/155/2016

NAME OF THE PETITIONER(S)

: V. Narayanasamy & 2 Others

NAME OF THE RESPONDENT(S)

: M/s S.R.I Industries Pvt ltd

UNDER SECTION

: 397/398

S.No. NAME (IN CAPITAL)

DESIGNATION

SIGNATURE

REPRESENTATION BY WHOM

1. R. VIDHYASHANKAR)
R. ASHOKICUMAR

bounsel for R-2

2. K. Crawtham Kumae Athiban Virjay

Counsel for Petitioner Jahkt

Shri K Gowtham Kumar, counsel for petitioner present. Shri R Vidhyashankar, counsel for R2 present. Counsel for the petitioner has filed a memo making a prayer therein that there is need to appoint one Chartered Accountant for conducting investigative audit of R1 company. Counsel for R2 submitted that the documents which are available on the file are sufficient to reflect the details pertaining to the matter complained of. Therefore, both the parties are directed to make final submissions. In case, during the arguments there will be a need to appoint an Auditor to carry out the investigative audit of R1 company, then appropriate order will be passed. Put up on 10.04.2017 at 10.30 A.M.

(Ch. Md. Sharief Tariq)

Member (Judicial)

(K.Anantha Padmanabha Swamy) Member (Judicial)